

P. & T. Building in Tiruvannamalai

2117. Shri Dharmalingam: Will the Minister of Transport and Communications be pleased to state:

(a) the amount of rent paid yearly by the Central Government to house the post offices in Tiruvannamalai, North Arcot District;

(b) whether there is any proposal to construct new buildings for the same;*

(c) whether Government are aware that the post office buildings at present are very much congested and unsuited for the purpose; and

(d) if so, the nature of remedy contemplated?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) Rs. 900 per annum.

(b) to (d). There are two post offices in Tiruvannamalai viz. Tiruvannamalai Sub-office and Tiruvannamalai Bazar Sub-office. These are located in rented buildings. The building in which Tiruvannamalai Sub-office is located though otherwise suitable has some shortage of accommodation. In order to remove this congestion a suitable site is being selected for construction of a departmental building. Pending construction of a departmental building, efforts are being made to secure a suitable alternative rented accommodation with the assistance of State Government.

The building in which Tiruvannamalai Bazar Sub-office is housed is suitably located and there is no shortage of accommodation. As such it is not proposed to construct a departmental building for this office.

Co-operative Sugar Mill in Madras

2118. Shri Dharmalingam: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the Tiruvannamalai Co-operative Sugar Mills recommended by the State Government of Madras in the draft Third Five Year Plan

has been accepted by the Central Government; and

(b) if so, whether the same will be started during the year 1961?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) No, Sir.

(b) Does not arise.

Research on Oral Contraceptives

2119. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) the progress made in the research on oral contraceptives; and

(b) the result thereof?

The Minister of Health (Shri Karmarkar): (a) and (b). The research on Metaxylohydroquinone undertaken at the All India Institute of Hygiene and Public Health, Calcutta, has shown that the drug reduces pregnancy rate by about 50 per cent. The administration of the drug has not so far shown any ill effects on the volunteers on whom the trials have been conducted and no complaints of any untoward experience have been received. The research on this drug is being intensified.

The Committee for reviewing the development and research on oral contraceptives set up by the Government of India reviewed the field trials on metaxylohydroquinone and considered that it was premature to recommend the general use of this drug as an antifertility agent.

The recommendation of the Committee has been accepted by Government.

Development of Oil Seeds in U.P.

2120. Shri B. N. Kureel: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any aid has been given to the U.P. Government for the development of oil seeds in the State during the Second Five Year Plan period;

(b) if so, the amount allotted; and

(c) the amount spent so far?